

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 105 of 2015 &
IA No. 169, 242 of 2015**

Dated: 5th February, 2016

In the matter of:-

Bharat Petroleum Corporation Ltd. Appellant(s)
Versus	
Sabarmati Gas Ltd. & Ors. Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **01.04.2016.**

COURT MASTER